

**Report of the Joint Committee  
constituted by  
the Hon'ble NGT  
in  
OA.No.63/2022**



**titled  
Sajad Rasool  
V/s  
Union Territory of J&K**

**Report of the Joint Committee constituted by the Hon'ble NGT in OA.No. 63/2022 titled Sajad Rasool V/s Union Territory of J&K**

1) **Hon'ble National Green Tribunal (NGT)** Principal Bench, New Delhi in its Order dated 02<sup>nd</sup> February 2022. in **O/A No. 63/2022**, regarding grievance in the application by the applicant Mr.Sajad Rasool against a group called "Kashmir Off Road" ; an associate member of the Federation of Motor Sports Clubs of India, who are using heavy motor vehicles, cars etc, in the green pastures of Nagin Valley, Gulmarg, Tosamaidan, Doodhpathri, Drung etc and the movement of these sports cars in the pasture land is disturbing flora, fauna of the area and also causing noise and air pollution, has passed the following direction;

**" Having regard to the seriousness of the allegations and taking note of the photographs enclosed in the complaint, it appears necessary to ascertain the factual position in the matter through a Joint Committee of the Principal Chief Conservator of Forest (HoFF) State of Jammu and Kashmir, SPCB, Secretary Tourism-Kashmir and the District Magistrate of concerned districts. The State PCB will be the Nodal Agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance of the applicant. Factual and action taken report may be furnished within four months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR support PDF and not in the form of Image PDF. List the matter for consideration on 05/07/2022".**

2) In compliance to the above directions of the Hon'ble National Green Tribunal, a meeting of the Joint Committee consisting of the Principal Chief Conservator of Forests (HoFF), J&K, Member Secretary, J&K Pollution Control Committee, District Magistrate/Deputy Commissioner, Baramulla, Director Tourism, Kashmir (Representative of Secretary to Government, Tourism Department, J&K), Additional Deputy Commissioner, Budgam (Representative of District Magistrate, and other concerned officers (Special Invitees) at Forest Complex, Sheikhabagh, Srinagar, on 02-03-2022.

3) The Joint Committee consisting of the Principal Chief Conservator of Forests (HoFF), J&K, Member Secretary, J&K Pollution Control Committee,

